

[23 December, 2004]

RAJYA SABHA

land in Kenya with the help and assistance of farmers from Andhra Pradesh.

### **Indian Para Military Forces in Iraq**

†2275. DR. CHHATTRAPAL SINGH LODHA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Indian Para Military Forces are being sent to Iraq for security purposes;
- (b) if so, whether the India have given up the policy of non-alignment; and
- (c) whether Government supports the heinous act committed by America in Iraq?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMMED): (a) No.

(b) Does not arise.

(c) No.

### **Selection rules for haj services**

†2276. SHRI NAND KISHORE YADAV: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the policy rules prescribed for selecting Government employees on deputation for services of the haj pilgrims;
- (b) whether the selection process is based on eligibility/ recommendation;
- (c) the list of employees selected on deputation during the last three years;
- (d) whether it is a fact that earlier this list was available at the reception counter of the Ministry for the information;
- (e) the reasons for discontinuing this process and the name of the officer who ordered the discontinuance of this transparency; and
- (f) whether Government would consider to make the list of selected candidates available on internet and reception counter every year?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMMED) : (a) and (b) Prescribed eligibility criteria is given in the enclosed Statement-I (See below).

(c) The list of employees is given in Annexure [See Appendix 203 Annexure No. 16].

(d) to (f) The existing practice of informing the selected candidates of their selection directly and through their parent Department has been working satisfactorily.

### **Statement**

Eligibility Criteria for Temporary Deputation to Consulate General of India, Jeddah, Saudi Arabia

#### **ADMINISTRATIVE PERSONNEL**

##### **A. Eligibility Conditions:**

- \* Only Central and State Government employees are eligible. Persons working in Public Sector Undertakings/Corporations, Autonomous Bodies, Subordinate offices, Colleges/Universities (except Central Universities)/Aided Schools etc. are ineligible and need not apply.
- \* For Assistant Haj Officer, the applicant should be *Gazetted Officer* serving in the grade of Section Officer of Central Government or equivalent in the pay scale of 6,500-200-10,500. Under Secretaries & above are not eligible for selection as AHOs and as such need not apply.
- \* For Haj Assistant, the applicant should be holding a *non-Gazetted* post in the pay scale of Rs. 5,500-175-9000 and not below the grade of an Upper Division Clerk of Central Government or equivalent in pay scale of Rs. 4000-100-6000.
- \* The applicant should not be less than 35 years and more than 45 years of age as on 1st January.
- \* The applicant should be medically fit and produce a Certificate to this effect from a Government Hospital.

- \* The applicant should be holding permanent post in his grade.
- \* The applicant who have already performed Haj duty *thrice or more are not eligible.*
- \* Applications of officers in the *higher grade* than prescribed *shall not be entertained.*

**B. Desirable Qualifications:**

- \* Due weightage will be given to applicants having knowledge of regional languages.
- \* Weightage will be given to the applicants having experience in public relations and accounts.
- \* Preference will be given to applicants having knowledge of Data Entry and Computer Programming.

**MEDICAL AND PARAMEDICAL PERSONNEL**

**A. Eligibility Conditions:**

- \* For Doctors: the applicant should be presently serving in a Central/ State Government Hospital or dispensary and must have a minimum of five years' experience as Medical Officer. Preference will be given to Doctors working as Medical Officer. Doctors holding senior posts or working as Professors/Readers, Medical Superintendents/Deputy Medical Superintendents etc. need not apply.
- \* Only Allopathic Doctors (General Practitioners)/Specialists Gynaecologists, ENT, Ophthalmologists, Pediatricians and Cardiologists need apply. Surgeons need not apply.
- \* For Paramedics: the applicant should be in possession of Degree/ Diploma in Nursing/ECG/Lab. Technician. Minimum five years' service is essential. Auxiliary Nurses/Midwives *need not apply.*
- \* Pharmacists should be in possession of B. Pharma Degree/ Diploma.

- \* The applicant should not be more than 45 years of age as on 1st January. However for Lady Doctors the age limit is 50 years.
- \* The applicant must be physically fit and able to withstand the harsh climate and living conditions and the long duty hours in Saudi Arabia.
- \* The applicant should hold a *permanent* post in his/her cadre.
- \* The applicant who have been deputed thrice or more in the past, *are not eligible*. This condition does not apply to female Doctors.

**B. Desirable Qualifications:**

- \* Due weightage will be given to applicants having knowledge of regional languages.
- \* Weightage also will be given to the specialists such as Cardiologists, Gynaecologists, ENT Specialists and Physicians. However, Professors, Directors of Hospitals and persons holding senior positions *need not apply*. Pathologists, Anesthetists, Psychiatrists, Microbiologists also *need not apply*.

**N.B. ALL APPLICATIONS SHOULD BE SENT THROUGH PROPER CHANNEL. APPLICATIONS SENT DIRECTLY WILL BE REJECTED.**

**Indians in Pakistani jails**

2277. SHRI DARA SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of Indian civilian/military personnel languishing in Pakistani jails during the last three years and the number thereof, released till date by them;

(b) the number of Pakistani civilian/military personnel confined in Indian jails during the above mentioned period and the number thereof released till date by Indian Government;

(c) whether further release of prisoners from jails of both sides figured in the recently held talks between Indian Prime Minister with his Pakistani counterpart; and

(d) if so, with what results?